

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B. A. No. 904 of 2021

Birhut Manjhi Petitioner
Versus
The State of Jharkhand Opposite Party

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : Mr. Madhav Prasad, Advocate
For the State : Mr. V.N.Jha, APP

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The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

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03/25.03.2021 Office is directed to call for the case diary from the court concerned and put up this case after receipt of the same.

(Rajesh Kumar, J.)

Shahid/